

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/000240/2018

DATED THIS THE 1ST DAY OF MARCH, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Y. Venkatesh,
Aged about 57 years,
S/o Yalakaiah,
Working as P.A.,
Channapatna HO 562160,
Residing at No.4352, R.K. Badavane,
6th Cross, Postal Layout,
Channapatna-562160.

..Applicant.

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India
Through the Secretary,
Department of Post,
Dak Bhavan,
New Delhi.
2. Post Master General ,
Bangalore Region,
Bangalore-560 001.
3. Chief Post Master General,
Karnataka Circle,
Bengaluru-560 001.
4. Superintendent of Post Offices,
Channapatna Postal Division,
Channapatna-562160.Respondents

(By Standing Counsel Shri M.V. Rao for the respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. The applicant was directly selected as Postal Assistant in 1982. In 2005 he was given promotion as LSG, which he had declined. Therefore, under the rules, for one year, he will not be considered for promotion again. But then, that does not mean that his right for other career progression will be barred and that remain the substance of this case. Thereafter, he was granted TBOP in 2007 and BCR in 2012, But then that leaves behind one more career enhancement opportunity for the applicant and therefore he is eligible for 3rd MACP on the completion of his 30 years of service. This is declared.

2. OA allowed. The benefits to be made available within 2 months next. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/00240/2018

1. Annexure A1 : Copy of Director of Accounts (Postal), Bangalore GPO letter dated 31.10.2011.
2. Annexure A2 : Copy of Supdt. Of Post Offices, Channapatna letter dated 20.1.2005.
3. Annexure A3 : Copy of representation of applicant dated 27.1.2005.
4. Annexure A4 : Copy of SPOS Channapatna Division letter dated 25.3.97.
5. Annexure A5 : Copy of SPOS, Channapatna Division letter dated 16.7.2008 .
6. Annexure A6 : Copy of representation dated 29.11.2012.
7. Annexure A7 : Copy of Chief Post Master General, Karnataka Circle, letter dated 08.1.2013.
8. Annexure A8 : Copy of representation dated 20.11.2017 & 5.2.2019.

Annexures referred to by the Respondents in the Reply

1. Annexure R-1 : Copy of letter dated 14.08.2012.
2. Annexure R-2 : Copy of Office Memorandum dated 18.9.2009.
